

MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) For making available low-cost quality generic medicines at affordable prices to all, the Government launched Jan Aushadhi Campaign in November, 2008 by way of opening up of Jan Aushadhi Drug Stores. Since November, 2008, 157 Jan Aushadhi Stores have been opened in various parts of the country, out of which 93 are functional. A New Business Plan has been designed particularly to address the shortcomings and challenges identified in scaling up the activities. Under the new Plan, the process of identification of operating agencies has now been simplified and entities other than those identified by the State Governments are also proposed to be appointed as operating agencies for running the Jan Aushadhi Stores. As per the new Plan, societies/trusts/unemployed pharmacists/entrepreneurs etc. would be eligible for appointment as operating agencies. Stores would now be opened even outside the hospital premises. Basket of drugs has now been widened to 361 drugs covering all therapeutic categories.

(b) As per the new Business Plan, State identified agencies would continue to get initial grant of Rs. 2.50 lakhs. Whereas, others would get sales linked incentives *i.e.* 10% of the monthly sales subject to a ceiling of Rs. 10,000/-. With a view to promote generic medicines for North-Eastern and difficult areas, this assistance would be 15% of monthly sales subject to a ceiling of Rs. 15,000/-.

PE against judicial member of ITAT, Kolkata

1588. SHRI JAI PRAKASH NARAYAN SINGH:

SHRI SALIM ANSARI:

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether it is a fact that according to prevalent convention investigations into allegations levelled against any Judge should be treated as confidential and discrete so that the image of judiciary is not tarnished;

(b) if so, the reasons that CBI is publicizing the vague and motivated charges of Judicial Member of Income-Tax Appellate Tribunal (ITAT), Kolkata by seeking permission to register Preliminary Enquiry (PE); and

(c) whether Government would refuse permission to register PE against Judicial Members of ITAT, Kolkata on the ground of inadequate evidence and if not, the reasons therefor?

THE MINISTER OF LAW AND JUSTICE (SHRI KAPIL SIBAL): (a) to (c) The information is being collected and will be laid on the Table of the House.

Jan Aushadhi Stores in Assam

1589. SHRIMATI NAZNIN FARUQUE: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether only 154 Jan Aushadhi Stores have been opened in the country out of which only 91 are functional;

(b) if so, the details thereof and the reasons therefor;

(c) whether a number of Jan Aushadhi Stores have been opened in Assam;

(d) if so, the details thereof and if not, the reasons therefor;

(e) whether Government has any plan to increase them so that poor people will be benefited; and

(f) if so, the details thereof and by when the stores will be opened?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) and (b) The Jan Aushadhi Campaign was launched by the Government in November, 2008 and since then, 157 Jan Aushadhi Stores have been opened in various parts of the country, out of which 93 are functional. Most of the stores *i.e.* 53 have been closed in Rajasthan where a scheme for free supply of drugs was launched by the State Government and all these stores were located within the premise of Government hospitals.

(c) No Jan Aushadhi Store has yet been opened in the State of Assam.

(d) Jan Aushadhi Stores are opened, wherever the State Governments extend their support and cooperation in allotting the space in the Government